

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 4- IA/299(AHM) 2023
In
CP(IB)/148(AHM)2022

Order under Section 7 IBC

IN THE MATTER OF:

Rajkot Nagrik Sahakari Bank Limited
V/s
Ramdev PVC Product Private Limited

.....Applicant

.....Respondent

Order delivered on ..15/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Randheer Rajpurohit, Adv.
For the Respondent :

ORDER

IA/299(AHM) 2023

The Progress report for the Quarter ended on 31st December, 2022 is filed by the IRP for taken on record the report of Constitution of the Committee of Creditors and list of Creditors. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/299(AHM) 2023** stands disposed of.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**